



# THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

## LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

### [ For Friday,24th May 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**JOINT REGISTRAR (VIGILANCE) - SMTI. JAYASHREE BORA**

**COURT NO: 111**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">I.A.(Civil)/607/2021</a> in WP(C)/5016/2011	THE NEW INDIA ASSURANCE COMPANY LTD. <b>Versus</b> SARASWATI CHALIHA ALIAS SAIKIA AND 6 ORS.	MR. S DUTTA MR S DUTTA	MR Z HUSSAIN MS B B AHMED
2	<a href="#">WP(C)/578/2022</a>	ALSUMA BEGUM <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MR E AHMED MR. L R MAZUMDER MR. H A TALUKDAR MD. I HUSSAIN	SC, P AND R.D. GA, ASSAM
3	<a href="#">WP(C)/665/2022</a>	SOMESWARI ROY @ RAY <b>Versus</b> THE DIVISIONAL MANAGER, UNITED INDIA INSURANCE COMPANY LIMITED AND 4 ORS	MR. S C BISWAS MS A DAS MRS S MALAKAR MR. P S BISWAS MS A BORAH MS. J GHOSH	
4	<a href="#">WP(C)/1253/2022</a>	M/S SAGA PESTICIDE PVT LTD <b>Versus</b> THE STATE OF ASSAM AND 5 ORS	MR. U K NAIR MR. K P PATHAK MS S SARMA HAZARIKA MS N NEWME	SC, AGRI. DEPARTMENT
5	<a href="#">I.A.(Civil)/739/2024</a> in WP(C)/2826/2007	SRI SABARAT ALI @ SHEIKH <b>Versus</b> THE UNION OF INDIA and 3 ORS	MR M J QUADIR MR S S ISLAM MS S AHMED MR. A K HANNAN	DY.S.G.I.

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024

11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024
14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024



## THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

### LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:15 AM to 1:00 PM

2:00 PM to 4:30 PM

**[ For Friday,24th May 2024]**

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:15 AM BEFORE RESPECTIVE BENCHES]

[AT 11:00 AM]

BEFORE:

**DEPUTY REGISTRAR (BENCH) - MR. SAPTARSHI DAS**

**COURT NO: 115**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<b>ORDERS</b>				
1	<a href="#">MC/276/2016</a> in WP(C)/4589/2012	ON THE DEATH OF MD. FAIZUR RAHMAN HIS LEGAL HEIRS ARE GULENA BEGUM and 2 ORS <b>Versus</b> THE STATE OF ASSAM AND 10 ORS	MR. B C DAS MR. R BARUAH MR. M NATH MR. A IKBAL MR. B BARMAN MR. S ALI	MRS. V L SINGH MR. R K BHUYAN MR. S SAIKIA MS. N KONWAR MR A ZAMAN MR. D BORA MR. M KASHYAP SC, REVENUE
	<b>WITH</b> <a href="#">WP(C)/4589/2012</a>	MD. FAIZUR RAHMAN <b>Versus</b> THE STATE OF ASSAM AND ORS	MR. B C DAS MR. B BARMAN	MR Z MUKIT (R-6,7) MR. A SATTAR (R-6,7) MRS.V L SINGH MR.S SAIKIA MS.N KONWAR MR.D BORA S CHOUDHURY (R-6,7) SC, REVENUE
2	<a href="#">I.A.(Civil)/3507/2019</a> in MACApp./11495/2019	SAMSUDDIN AHMED <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS	MR. A T SARKAR MS. R RAHMAN	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA
	<b>WITH</b> <a href="#">MACApp./11495/2019</a> (Filing Number)	SAMSUDDIN AHMED <b>Versus</b> THE UNITED INDIA INSURANCE COMPANY LIMITED AND 2 ORS		
3	<a href="#">I.A.(Civil)/3248/2022</a> in RSA/10229/2022	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS.	MR. A K PURKAYASTHA MR. S SHARMA MS M BHARATI	
	<b>WITH</b> <a href="#">RSA/10229/2022</a> (Filing Number)	BHASAN MANDAL AND 3 ORS. <b>Versus</b> KIRANBALA BORO AND ORS. F	MR. A K PURKAYASTHA	
4	<a href="#">WP(C)/5568/2022</a>	BHUMA RANI BARGAYARY <b>Versus</b> THE STATE OF ASSAM AND 8 ORS	MR. A K BHUYAN MS. B BHUYAN MS. N CHOUDHURY MR. M BORAH MR. A KHOOND MS B BORA MR A TALUKDAR MR J DAS	GA, ASSAM MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR. A B T HAQUE MRS. M BURHAGOHAIN SMTI H DEVI

5	<a href="#">WP(C)/7766/2022</a>	PABITRA KUMAR PATHAK <b>Versus</b> THE STATE OF ASSAM AND 31 ORS.	MS S CHAKRABORTY	MR D KALITA (R-4,7,14,25,31,22,23,26,11,20,5,12,17,28,15,6,9,10,16,29,24,13,18,30) GA, ASSAM MR B PRASAD (R-4,7,14,25,31,22,23,26,11,20,5,12,17,28,15,6,9,10,16,29,24,13,18,30)
6	<a href="#">Cri.Pet./1237/2023</a>	MOKBUL HOSSAIN <b>Versus</b> THE STATE OF ASSAM AND 2 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	MR. M HUSSAIN (R-3) MR. R I MONDAL(R-3) PP, ASSAM
7	<a href="#">I.A.(Civil)/2369/2023</a> in MACApp./9539/2023	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SIMA DEY @ SIMA NAG AND 2 ORS.	MR SISHIR DUTTA MS. M CHOUDHURY MS M DAS	
	<b>WITH</b> <a href="#">MACApp./9539/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
	<b>WITH</b> <a href="#">I.A.(Civil)/9541/2023</a> (Filing Number)	ORIENTAL INSURANCE CO. LTD <b>Versus</b> SIMA DEY @ SIMA NAG AND 2 ORS. E	MS. M CHOUDHURY	
8	<a href="#">I.A.(Civil)/3287/2023</a> in MACApp./6455/2023	KAJAL BHANU AND 7 ORS. <b>Versus</b> CIRCLE OFFICER AND 3 ORS.	MR. S ISLAM MR A HAWARI	
	<b>WITH</b> <a href="#">MACApp./6455/2023</a> (Filing Number)	KAJAL BHANU AND <b>Versus</b> CIRCLE OFFICER AND 3 ORS. E	MR. S ISLAM	
9	<a href="#">I.A.(Civil)/3693/2023</a> in MACApp./13347/2023	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR DAS AND 2 ORS.	MRS L SHARMA MR. K K BHATTA	
	<b>WITH</b> <a href="#">MACApp./13347/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR DAS AND 2 ORS. H	MR. K K BHATTA	
	<b>WITH</b> <a href="#">I.A.(Civil)/13350/2023</a> (Filing Number)	NATIONAL INSURANCE COMPANY LTD. <b>Versus</b> DIPANKAR DAS AND 2 ORS. H	MR. K K BHATTA	
10	<a href="#">WP(C)/6595/2023</a>	SUPARNA ROY <b>Versus</b> THE STATE OF ASSAM AND 6 ORS	MS. R CHOUDHURY MR. S K GHOSH MS F AHMED MS. B. HAZARIKA	SC, ELEM. EDU MR F U BARBHUIYA (r-7) MS S DAS (r-7)

=====

=====

LEAVE NOTE OF ADVOCATES FOR 24/05/2024

-

-----

1)	MR B ACHARYYA	20-04-2024	To	15-06-2024
2)	MR. M RAHMAN	30-04-2024	To	24-05-2024
3)	MR B PATHAK	03-05-2024	To	25-05-2024
4)	MR S DASGUPTA	06-05-2024	To	30-08-2024
5)	MR D K DAS	20-05-2024	To	10-06-2024
6)	MR. P A AHMED	13-05-2024	To	25-05-2024
7)	MR. R SHARMA	14-05-2024	To	27-05-2024
8)	MR S KHOUND	22-05-2024	To	28-05-2024
9)	MR. T ISLAM	20-05-2024	To	30-05-2024
10)	MR. A K TALUKDAR	20-05-2024	To	04-06-2024
11)	MR S C PANDIT	22-05-2024	To	30-05-2024
12)	MR I AHMED	24-05-2024	To	24-05-2024
13)	MR. DITUL DAS	21-05-2024	To	24-05-2024

14)	MR. P SUNDI	22-05-2024	To	06-06-2024
15)	MS. N M DEKA	24-05-2024	To	28-06-2024